

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO. 170/00022/2017

DATED THIS THE 03RD DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI K. N. SHRIVASTAVA, MEMBER (A)

Prakash Ummadi,
S/o Ummdi Nookaraju,
Age 26 yrs,
Occ: unemployed,
R/o D.N. 36-94-288/191,
Peddhakothuru, Kancharapalem,
Visakhapatnam, A.P. 530 008

.....Applicant

(By Advocate Ms. Anita Swain)

Vs.

1. The Union of India,
Rep by its Secretary,
Ministry of Defence,
South Block, New Delhi – 110 011.

2. The Chief of Naval Staff,
Integrated Headquarters,
Ministry of Defence,
Sena Bhavan, PO. DHQ,
South Block, New Delhi – 110 011.

3. The Flag Officer Commanding-in-chief,
Headquarter Western Naval Command,
Shahid Bhagat Singh Road,
Mumbai – 400 001.

4. Flag Officer-Commanding in Chief,
Head quarter Karnataka,
Naval area, Naval Base Karwar 581 306.

....Respondents

(By Shri M.V. Rao, Senior Panel Counsel)

ORDER (ORAL)DR. K.B. SURESH, MEMBER (J):

The learned counsel for the applicant had examined the records and probably has not found any ground warranting our interference. We appreciate her graciousness. After going through the records, we find that the applicant may not have secured more marks than the last selected candidate and therefore will not have any subsisting grievance.

2. The OA is therefore disposed off. No order as to costs.

(K. N. SHRIVASTAVA)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the applicant in OA No.170/00022/2017

Annexure A-1: Copy of Employment News Notification No. EN 29/113 dated 19-25th October 2013 for filling up various posts in Western Naval Command.

Annexure A-2: Copy of the Circular No. 02/2016 Examination results – Boat Crew Staff for Naval Base, Karwar

Annexure A-3: Copy of provisional list of candidates for attending interview for Lascar

Annexure A-4: Copy of call letter dated 31.07.2015 for appearing in recruitment test interview of Lascar issued to the applicant

Annexure A-5: Copy of the Secondary School Certificate of the applicant.

Annexure A-6: Copy of the order of Central Administrative Tribunal, Bombay Bench in O.A. No. 282/2016 dated 17.11.2016

Annexures with reply statement:

Nil
